

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 4

IA 2710/2022 in C.P. (IB)/3448/(MB)/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **26.09.2022**

NAME OF THE PARTIES: - **Tractable Engineering Pvt Ltd V/s
Transparent Energy System Pvt. Ltd**

Appearance (via video-conference):

For the Applicant : Mr. Manish Jha, Advocate
Sections 9 of the IBC, 2016 & Rule 11, NCLT, 2016

ORDER

IA 2710/2022

This is an Application filed by the Applicant, Resolution Professional of the Corporate Debtor, who happens to be a part of the Monitoring Committee appointed under the Resolution Plan, for placing on record progress made for implementation of the Resolution Plan. The progress report is taken on record. No order is called for. Accordingly, the Application bearing IA No. 2710 of 2022, is disposed of thereby taking on record progress report.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)